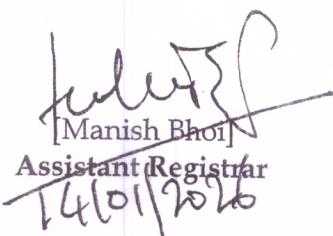


**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**  
**CONSTITUTION OF KOLKATA BENCHES FROM 19/01/2026 TO 22/01/2026**  
**[ 23/01/2026 (Friday) is Gazetted Holiday ]**

|  |   |                    |
|--|---|--------------------|
| <b>"SMC"<br/>Bench<br/>(Hybrid)</b>                            | Shri Duvvuru R L Reddy, Vice-President (KZ)<br>(Hybrid Court Hearing at 10.30 A.M.)   | Court Room<br>No.1 |
| <b>"Patna"<br/>(SMC &amp; Division)<br/>Bench<br/>(Hybrid)</b> | Shri Duvvuru R L Reddy, Vice-President (KZ)<br>&<br>Shri Laxmi Prasad Sahu, Accountant Member<br>(Hybrid Court Hearing after completion of "SMC" Bench)                 | Court Room<br>No.1 |
| <b>"Guwahati"<br/>Bench<br/>(Hybrid)</b>                       | Shri Duvvuru R L Reddy, Vice-President (KZ)<br>&<br>Shri Laxmi Prasad Sahu, Accountant Member<br>(Hybrid Court Hearing after completion of "Patna" Bench)               | Court Room<br>No.1 |
| <b>"A"<br/>Bench<br/>(Hybrid)</b>                              | Shri Rajesh Kumar, Accountant Member<br>&<br>Shri Pradip Kumar Choubey, Judicial Member<br>(Hybrid Court Hearing at 10.30 A.M.)   | Court Room<br>No.2 |
| <b>"D"<br/>Bench<br/>(Hybrid)</b>                              | Shri Rajesh Kumar, Accountant Member<br>&<br>Shri Pradip Kumar Choubey, Judicial Member<br>(Hybrid Court Hearing after completion of "A" Bench)                         | Court Room<br>No.2 |
| <b>"Cuttack"<br/>Bench<br/>(Hybrid)</b>                        | Shri Rajesh Kumar, Accountant Member<br>&<br>Shri Pradip Kumar Choubey, Judicial Member<br>(Hybrid Court Hearing after completion of "D" Bench)                         | Court Room<br>No.2 |
| <b>"B"<br/>Bench<br/>(Hybrid)</b>                              | Shri Sonjoy Sarma, Judicial Member<br>&<br>Shri Rakesh Mishra, Accountant Member<br>(Hybrid Court Hearing at 10.30 A.M.)  | Court Room<br>No.3 |
| <b>"C"<br/>Bench<br/>(Hybrid)</b>                              | Shri Sonjoy Sarma, Judicial Member<br>&<br>Shri Rakesh Mishra, Accountant Member<br>(Hybrid Court Hearing after completion of "B" Bench)                                | Court Room<br>No.3 |
| <b>"Ranchi"<br/>Bench<br/>(Hybrid)</b>                         | Shri Sonjoy Sarma, Judicial Member<br>&<br>Shri Ratnesh Nandan Sahay, Accountant Member<br>(Hybrid Court Hearing at 02.30 P.M. or<br>as decided by Competent Authority) | Court Room<br>No.3 |

  
 [Manish Bhoi]  
 Assistant Registrar  
 14/01/2026